

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 618**  
ANSWERED ON 12.12.2022

**ABANDONED LAND OF KOLAR GOLD FIELDS (KGF)**

618. SHRI JAGGESH:

Will the Minister of MINES be pleased to state:

(a) whether Government has received any Memorandum from the Government of Karnataka for release of abandoned land of Kolar Gold Fields (KGF), belonging to the now defunct Bharat Gold Mines Limited (BGML) to develop industrial township; and

(b) if so, the brief details of the land and the steps taken by Government to hand over abandoned land of KGF to the Government of Karnataka?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) & (b): Yes, Sir. Government of Karnataka vide its communications dated 09.07.2020, 13.05.2021 and 10.08.2021 requested Ministry of Mines for 'transfer of unencumbered clear vacant land of 3,212 acres of BGML to the State Government for development of industrial Node /Township in KGF'.

It is submitted that all the assets of BGML are under the supervision of Company Bench of High Court of Karnataka that is monitoring the matter of referral by Board for Industrial and Financial Reconstruction (BIFR) in Company Petition No. 180 / 2000.

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